

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*363**

**TO BE ANSWERED ON THE 28<sup>th</sup> MARCH, 2017 / CHAITRA 7, 1939 (SAKA)**

**DEATH OF SECURITY PERSONNEL DURING PROTESTS**

**\*363. SHRI OM BIRLA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of policemen including CAPF Personnel injured and killed in various protests during the last three years and the current year, State-wise;**

**(b) the steps taken by the Government to ensure better protection of its forces;**

**(c) the funds spent on procuring protective equipment for CISF and CRPF jawans during the said period;**

**(d) whether the security forces are facing shortage of protective equipment; and**

**(e) if so, the details thereof and the corrective steps taken to address the said concerns?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (e): A Statement is laid on the Table of the House.**

**Statement referred to reply for part (a) to (e) of the Lok Sabha Starred Question No. \*363 by SHRI OM BIRLA, Hon'ble MP to be answered on 28.03.2017 regarding 'Death of Security Personnel During Protests'.**

**(a): The State-wise detail of Police personnel killed and injured by riotous mobs during 2013-2015 as collected by NCRB has been given in Annexure-I. No Central Armed Police Force (CAPF) personnel was reported as killed in protests during this period. The details of CAPF personnel injured during the period 2014-17 are as under:**

<b>CAPF</b>	<b>2014</b>	<b>2015</b>	<b>2016</b>	<b>2017</b>	<b>Total</b>
<b>AR</b>	-	-	-	-	-
<b>BSF</b>	-	-	<b>27</b>	-	<b>27</b>
<b>CISF</b>	-	-	-	-	-
<b>CRPF</b>	<b>271</b>	<b>208</b>	<b>2744</b>	<b>112 (As on 21.3.2017)</b>	<b>3335</b>
<b>ITBP</b>	-	-	<b>01</b>	-	<b>01</b>
<b>NSG</b>	-	-	-	-	-
<b>SSB</b>	-	<b>15</b>	<b>07</b>	<b>78</b>	<b>100</b>

**(b) to (e) : 1. Police is a State subject, hence State Govt. concerned is mandated to take measures to ensure protection of their Police personnel. However, Govt. of India provides central assistance for procurement of various safety instrument/equipments including Anti-Riot Equipment, Full Body Protector, Bullet Resistant (BR) Jackets, Bullet Resistant (BR) Helmets etc. under the scheme of Modernization of Police Force (MPF) as per their operational requirement and strategic priorities.**

**2. CAPFs personnel have been equipped with Tear Gas Guns, Multi Shell Launchers, Water Cannon, Chilli Grenade, PAVA Shells etc. to handle the protests effectively. Further, protective gears such as Full Body Protector, Helmet with Visor, Lathi & Shield, BR Jackets, BR Helmets etc. have been provided to CAPFs as per their operational requirement. The personnel are also imparted requisite training and regular mock drills to deal with such situations effectively.**

**3. Central Industrial Security Force (CISF) and Central Reserve Police Force (CRPF) have spent Rs.2.82 crore and Rs.54.48 crore respectively for procurement of protective gears and related equipments during the said period. In so far as CISF personnel deployed for protection of Public Sector Undertakings/Establishment Units are concerned, the procurement of protective equipment is made by respective PSUs/Establishments on a need basis according to their operational requirement.**

**4. Central Armed Police Forces (CAPFs) have been equipped with protective gear to handle such situations effectively as per their operational requirement. Details of authorization of protective gear and related equipments for various CAPFs are given in Annexure-II.**

**State/UT wise number of Police personnel killed/injured by riotous mobs during 2013-2015**

SL. No.	State/UT	Killed			Injured		
		2013	2014	2015	2013	2014	2015
1	Andhra Pradesh	0	0	0	33	8	16
2	Arunachal Pradesh	0	0	0	0	4	0
3	Assam	0	0	0	23	10	3
4	Bihar	0	0	1	0	15	18
5	Chhattisgarh	0	0	0	1	44	26
6	Goa	0	0	0	5	0	0
7	Gujarat	0	0	1	22	47	110
8	Haryana	0	0	0	0	0	5
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	1	1	0	585	330	200
11	Jharkhand	0	0	0	4	0	22
12	Karnataka	0	0	0	19	40	83
13	Kerala	0	0	0	615	202	284
14	Madhya Pradesh	0	0	0	51	51	60
15	Maharashtra	0	0	0	294	90	163
16	Manipur	0	0	0	0	2	1
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	21
20	Odisha	0	0	0	23	21	1
21	Punjab	0	0	0	0	16	3
22	Rajasthan	1	0	0	50	16	55
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	1	0	23	20	54
25	Telangana		0	0		19	1
26	Tripura	0	0	0	0	1	0
27	Uttar Pradesh	1	1	0	29	138	137
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	2	2	0	119	197	151
	<b>TOTAL STATE(S)</b>	<b>5</b>	<b>5</b>	<b>2</b>	<b>1896</b>	<b>1271</b>	<b>1414</b>
30	A & N Islands	0	0	0	0	0	19
31	Chandigarh	0	0	0	8	4	8
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	0	0	0	24	72	60
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	2	2	0
	<b>TOTAL UT(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>34</b>	<b>78</b>	<b>87</b>
	<b>TOTAL (ALL INDIA)</b>	<b>5</b>	<b>5</b>	<b>2</b>	<b>1930</b>	<b>1349</b>	<b>1501</b>

\*Source: NCRB. Data for 2016 is not yet available.

**Detail of authorization of protective gears and related equipments for CAPFs**

<b>Protective gear and related equipment</b>	<b>BSF</b>	<b>CISF</b>	<b>CRPF</b>	<b>ITBP</b>	<b>SSB</b>
BR Helmet	62450	5820	122485	15156	28590
BR Jacket	62450	5440	122485	15153	28590
Full Body protector	61000	4200	84600	5950	3408
Anti Riot Helmet with visor	-	6000	111888	5950	3227
Lathi	-	5940	137281	5950	8016
Shield	-	4200	84400	5950	8131